

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 297 of 2014

Dated : 14th November, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

GMR Gujarat Solar Power Pvt. Ltd. ... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Amit Kapur
Mr. Vishrov Mukherjee

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Mr. M.G. Ramachandran for R-2
Ms. Suparna Srivastava for R-1

ORDER

Post the matter for further hearing on 11th December, 2014.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

Jps/vg